

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.745/PUN/2018
निर्धारण वर्ष / Assessment Year : 2010-11

Sanjay Vithoba Dudhal,
(Prop of Dudhal Enterprises),
Plot No.-9, 10, Ashtavinayak Colony,
Kolhapur-416005.

PAN : ABFPD6338L

.....अपीलार्थी / Appellant

बनाम / V/s.

Pr. CIT-2,
Kolhapur.

.....प्रत्यर्थी / Respondent

Assessee by : None
(Withdrawal Application filed)
Revenue by : Shri Deepak Garg

सुनवाई की तारीख / Date of Hearing : 25.02.2021
घोषणा की तारीख / Date of Pronouncement : 01.03.2021

आदेश / ORDER

This is an appeal filed by the assessee directed against the order of Id. Pr. Commissioner of Income Tax-2, Kolhapur ('PCIT') passed u/s 263(1) of the Income Tax Act, 1961 ('the Act') dated 28.03.2018 for the assessment year 2010-11.

2. When the matter had come up for hearing today, none appeared on behalf of the assessee. However, vide letter dated 07.11.2020, the assessee submitted that the issue in this appeal stands resolved in the consequential order to the order u/s 263 of the Act. Hence, the appeal had become infructuous. Accordingly, the appellant sought permission of the Tribunal to withdraw the appeal.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of the appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the above captioned appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced on this 01st day of March, 2021.

Sd/-

(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-

(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 01st March, 2021.
Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT-2, Kolhapur.
4. The Addl. CIT, Range-2, Kolhapur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.